

I/257916/2023

**GOVERNMENT OF ASSAM  
ENVIRONMENT AND FOREST DEPARTMENT  
DISPUR, GUWAHATI-06**

**ORDERS BY THE GOVERNOR**

**NOTIFICATION**

Dated Dispur, the 23<sup>rd</sup> August, 2023

eCF No.338122/24.....Whereas, single use plastic (SUP) items, which have a very high littering potential, cause short term and long term environmental damage and pose a health hazard:

Whereas, Article 48-A of the Constitution of India, inter alia, envisages that the State shall endeavor to protect and improve the environment;

Whereas, Government of India in the Ministry of Environment, Forests and Climate Change notified the Plastic Waste Management Rules, 2016 under Environmental (Protection) Act, 1986 (Act 29 of 1986) vide Notification No. GSR.320(E) dtd. 18.03.2016 restricting the use of certain plastic carry bags and containers and its management;

Whereas, Ministry of Environment, Forests and Climate Change vide the Notification no G.S.R. 571(E) dtd. 12.08.2021 further notified the Plastic Waste Management (Amendment) Rules, 2021 prohibiting the Manufacture, import, stocking, distribution, sale and use of various SUPs, as mentioned in sub rule (2) of rule 4 of the said rule with effect from 1st July, 2022 as mentioned hereunder:-

"(a) Ear buds with plastic sticks, plastic sticks for balloons, plastic flags, candy sticks, ice-cream sticks, polystyrene [Thermocol] for decoration.

(b) Plastic plates, cups, glasses, cutlery such as forks, spoons, knives, straws, trays, wrapping or packing films around sweet boxes, invitation cards, and cigarette packets, plastic or PVC banners less than 100-micron stirrer

(c) Plastic carry bags less than seventy five microns in thickness with effect from the 30<sup>th</sup> September, 2021 and less than one hundred and twenty (120) microns in thickness with effect from 31<sup>st</sup> December, 2022."

Whereas, it is observed that plastic bottles for packaging drinking water have not been included in the list of banned SUP by the Government of India in the Plastic Waste Management Rules, 2016 as amended in 2021.

Whereas, it is observed that use of the packaged drinking water bottles up to 1000 ml volume and their pollution potential is higher than packaged drinking water bottles of larger volume;

Now, therefore, in exercise of the powers conferred under Section 5 of the Environment (Protection) Act, 1986, in accordance with the powers delegated to the State under Section 23 of the said Act, vide Ministry of Environment & Forests, Govt. of India's Notification No.S.O.152 (E) dtd. February 10, 1988, Government of Assam is hereby prohibited the use or manufacture, import, stocking, distribution, sale and use of **plastic water bottles below 1000 ml capacity** in the State of Assam.

The implementation of the provision of the notification shall vest in Urban and Rural local bodies, District Administration and Police department and Pollution Control Board of Assam.

This Notification will come into effect from 2<sup>nd</sup> October, 2023.

-Sd/-

R. S. Prasad, IAS  
Additional Chief Secretary to the Govt. of Assam  
Environment & Forest Department

1/257916/2023

Memo eCF No.338122/24-A

Dated Dispur, the 23<sup>rd</sup> August,2023

Copy forwarded for kind information to:

1. The P.P.S. to the Chief Minister, Assam, Dispur, Guwahati-06.
2. All Principal Secretaries/Commissioner & Secretaries/ Secretaries, Assam, Dispur, Guwahati-6 for kind information and necessary action. All Departments are requested to circulate copies of the letter among all subordinate offices/State Public Sector Undertakings/Local Bodies etc. under their administrative jurisdiction to comply with the advisory.
3. The Principal Chief Conservator of Forests & HoFF, Assam, Panjabari, Guwahati-37.
4. The Director General of Police, Assam, Ulubari, Guwahati-7.
5. The Commissioner & Secretary to the Governor of Assam, Raj Bhawan, Guwahati-1.
6. The Secretary Coordination, O/o the Chief Secretary, Assam, Dispur, Guwahati-6.
7. All PSs to Hon'ble Ministers, Assam, Dispur, Guwahati-6.
8. The Secretary, A.P.S.C, Khanapara, Guwahati-22.
9. All Deputy Commissioners/Sub-Divisional Officers (Civil).
10. The Accountant General, (A&E)/ (Audit) Assam, Guwahati-29.
11. The Registrar General, Gauhati High Court, Guwahati-1.
12. The Agriculture Production Commissioner, Assam, Guwahati-6.
13. The Chairman, Assam Administrative Tribunal, Guwahati.
14. The Chairman, Assam Board of Revenue, Guwahati.
15. The Secretary, O/o the Upa-Lokayukta, Assam, Shaktigarh Road, Bhangagarh, Guwahati.
16. The Secretary, State Information Commission, House fed Complex, Dispur.
17. The Secretary, State Election Commission, Dispur, Guwahati-6.
18. The Registrar, All Universities.
19. The Secretary, AHSEC/ SEBA, Bamunimaidam, Guwahati-21.
20. All Heads of Department, Guwahati.
21. All Principal Secretaries of Autonomous Councils.
22. The Director, Information & Public Relations, Assam, Dispur.
23. The Resident Commissioner, Assam Bhawan, New Delhi/ JRC, Assam House and Assam Bhawan, Kolkata/D.R.C., Assam Bhawan,
24. Mumbai/ DRC, Assam House, Shillong/ JRC, Assam Bhawan, Chennai and Assam Bhawan, Vellore.
25. The Member Secretary, Pollution Control Board, Assam, Bamunimaidam, Guwahati-21.
26. Secretary (ND/BP)/OSD/Deputy Secretary/Under Secretary, Environment and Forest Department, Dispur, Guwahati-06.
27. OSD to Additional Chief Secretary, Environment and Forest Department, Dispur, Guwahati-06.
28. PS to Commissioner and Secretary, Environment and Forest Department, Dispur, Guwahati-06.

By Orders etc,

**Signed by Neera Daulagupu**

**Date: 23-08-2023 14:34:16**

Secretary to the Government of  
Assam Environment and forest  
Department